

**DIVISION BENCH**

**ITEM NO.2**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.438/2023 & IA NO.441/2023 IN CP (IB) No.81/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S. ASREC (INDIA) LTD. V/S M/S HARIG CRANKSHAFTS LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand : *For the Applicant/ RP Mr. Saurabh Chawla*  
with Sh. Mohak Sharma, Advts. *present in person in both IAs*

**ORDER**

**IA NO.438/2023**

Ld. Counsel, Sh. Abhishek Anand representing the Applicant/ RP with Mr. Saurabh Chawla, RP in person present through VC.

However, there is no representation by other counsels In view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 18<sup>th</sup> September, 2023.

**IA NO.441/2023**

- 1. This is a tenth progress report filed by the RP for the period from 16.08.2023 till 31.08.2023.**
- 2. The same is taken on record subject to just exceptions.**
- 3. Accordingly, IA No.441/2023 stands disposed off.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**14<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**